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FORM No.4

O.A.No. 649/05

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as of the Registry

Order of the Tribunal

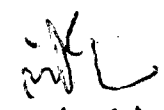
23.9.2005

Shri B.P. Rao, counsel for the applicant.
Shri M.N. Banerjee, counsel for the
respondents.

Today the learned counsel for the
respondents has filed the reply with a copy
to the opposite party, the same is taken on
records.

The learned counsel for the applicant
seeks permission to withdraw this OA.
Permission is granted. The OA is dismissed
as withdrawn.


(Madan Mohan)
Judicial Member


(M.P. Singh)
Vice Chairman